

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 84(ND)/2013
RT No.29/Chd/ND/2016**

Arun Kumar Goyal & Ors.

...Petitioners


Versus.

M/s Aar Kay Chemicals Ltd. & Ors.

...Respondents

Present: Mr. Ashish Bansal, Advocate for petitioners.
Ms. Tushita Ghosh and Mr. Aniruddha Choudhury Advocates
for respondents No.1 to 9 and 15 to 16.

Learned counsel for petitioners submits that inspection was
carried out and this case would be argued after arguments in CP No.146(ND)/
2012 / RT No.27/Chd/ND/2016.



(Justice) R.P. Nagrath
Member (Judicial)

March 24, 2017


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